

Notifications under essential commodities Act 1955 Review on, Annual Report and Annual Accounts of the Super Bazar, the Cooperative Store Ltd. Delhi for 1980-81 and Statement for delay.

THE DUPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO) : I beg to lay on the table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

(i) The Pluse, Edible Oilseeds and Edible Oils (Storage Control) (Amendment) Order, 1983 published in Notification No. S-0. 740 (E) in Gazette of India dated the 17th October, 1983.

(ii) G.S. 780(E) published in Gazette of India dated the 1st October, 1983 rescinding Order published in Notification No. G.S.R. 395(E) in Gazette of India dated the 16th August, 1973.

[Placed in Library. See No. LT-7053/83]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Super Bazar, the Cooperative Store Limited, Delhi for the year 1980-81.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Super Bazar, the Cooperative Store Limited, Delhi, for the year 1980-81 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government

on the working of the Super Bazar, the Cooperative Store Limited, Delhi, for the year 1980-81.

(3) A Statement (Hindi and English versions) showing reason for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-7054/83]

12.06 hrs.

MESSEGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha, at its sitting held on the 17th November, 1983, agreed without any amendment to the Dangerous Machines (Regulation) Bill, 1983, which was passed by the Lok Sabha at its sitting held on the 19th August, 1983.”

MR. SPEAKER : Shri Banatwalla.

(Interruptions)

MR. SPEAKER : धीरेन्द्र ब्रह्मचारी की बात मैं नहीं जानता, मैं तो कानून की बात जानता हूँ शास्त्री जी कोई कानून तोड़ेगा तो उसके खिलाफ एक्शन होगा। चाहे आप हों, चाहे मैं हूँ या चीफ मिनिस्टर हो।

I know only one law.

(Interruptions)

MR. SPEAKER : Nht alloped. Nothing is going on record.

(Interruption)**